

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3432  
ANSWERED ON:11.12.2000  
CLOSURE OF SOFT DRINK COMPANIES  
CHANDRAKANT BHAURAO KHAIRE

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the names of soft drink companies in the country have either been closed or are on the verge of closure as on October, 2000;
- (a) whether the Government propose to provide some financial assistance to these companies to restart their soft drinks;
- (b) if not, the reasons therefor;
- (c) whether the Government propose to investigate the circumstances which led to their closure; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES ( SHRI TH. CHAOBA SINGH )

- (a): The Soft Drink manufacturing does not require license under the Industries (Development and Regulation) Act, 1951 and therefore, the information about some units having either been closed or are on the verge of closure is not furnished to the Government.
- (b) & (c): No such specific scheme is being operated. However, the Department of Food Processing Industries, under various Plan Schemes, provide assistance for setting up, expansion and modernization of agro-horticulture (including meat, poultry, dairy and fisheries) based Food Processing Units.
- (d) & (e): In view of the reply to part (a) of the Question, no action is proposed.